NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 91/397-398/NCLT/AHM/2016 (New) C.P. No.14/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Gaurav Soni & Ors.

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

Pue.No. 2-5

2. PAVAN S-GODIANIACA ADVOCATE RESPONDENT Muliamenta
NO. 1

3, Aakarsh K. Shah For 2 behalf-04

A.R. Sheth

Learned Advocate Mr. Akarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 1. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. None present for Respondent no. 6.

It is represented that petitioner counsel underwent surgery.

At request of learned Counsel for petitioner.

List the matter on 07.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 25th day of January, 2018.